

NATIONAL COMPANY LAW TRIBUNAL

CUTTACK BENCH
COURT No. 1

ITEM No. 114
CP (IB) No. 56/CB/2023

Proceedings under Section 95 (1) IBC
IN THE MATTER OF:

Bank of Maharashtra through RP Mangesh Vitthal Kekre
V/S
G. Nanda Kumar

.....Applicant

.....Respondent

Order delivered on 24/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Anand Prabhawalkar, Adv. (For RP)

For the Respondent

Mr. Sahasransu Sourav, Adv.

ORDER

Ld. Counsel, Mr. S. Saurav, appeared for the Personal Guarantor.

Ld. Counsel, Mr. Anand Prabhawalkar, appeared for RP and stated that Vakalatnama for personal guarantor has been filed, however, objections are not filed.

At we grant ten days' time to file objection, if any. In default opportunity to file objections to the RP report stands forfeited.

List the matter on 12.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)